

**GOVERNMENT OF INDIA
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION
LOK SABHA**

UNSTARRED QUESTION NO:461
ANSWERED ON:23.07.2015
Ecological Flow of Rivers
Venugopal Dr. Ponnusamy

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) whether the National Green Tribunal (NGT) has suggested on use of fresh water so that minimum ecological flow is maintained in rivers;
- (b) if so, the details thereof;
- (c) whether the Union Government has taken up the matter with the State Governments; and
- (d) if so, the details and the outcome thereof?

Answer

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(PROF.SANWAR LAL JAT)

(a)&(b) The Hon'ble National Green Tribunal (NGT) vide its order dated 11.06.2015 in OA No.6 of 2012 & OA No. 300 of 2013 – Manoj Mishra V/s Union of India and others has recorded the finding of the three members Principal Committee regarding the concept of E-flow, where in Para (vi) it is mentioned that "Use of fresh water should be prohibited and made an offence. This will save significant amount of fresh water which is today diverted from the river and to the extent that such fresh water is saved."

(c)&(d) The Chief Secretary, Government of NCT Delhi and the Secretaries of the States of Haryana, Uttar Pradesh, Himachal Pradesh and Uttarakhand are members of the Principal Committee constituted by the Hon'ble NGT vide its order dated 13/01/2015 and fully seized of the above matter.
